

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 201  
CA No. 91/JPR/2021  
IA (CA) No. 05/JPR/2022  
IA (CA) No. 09/JPR/2023  
IA (CA) No. 63/JPR/2023  
CP No. 154/241(1)-242/JPR/2020  
Under Section 241(1)-242 of  
Companies Act, 2013

**In the matter of:**

**Raj Gopal Sarda & Ors.**

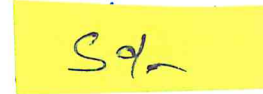
**...Petitioners**

**Versus**

**M/s Shrishti Cold Storage Pvt. Ltd. & Ors.**

**...Respondents**

Due to paucity of time, the matter could not be taken up. Post the matter to  
30.05.2024.



**(Prabhu Dayal Sewda)  
Court Officer**

April 23, 2024